MR. CHAIRMAN: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Increase in issue prices of Wheat, Rice and Sugar

*423. SHRIMATI MALTI SHARMA: SHRI RAJ NATH SINGH:

Will the Minister of FOOD be pleased to state:

- (a) whether the issue prices of wheat, rice and sugar have been increased during 1990 to 1995;
 - (b) if so, the details thereof;
- (c) the reasons for increasing their issue prices despite the increase in subsidy provided by Government on these items;
- (d) whether this increase has been made proportionately; and
 - (e) if so. the details in this regard?

THE MINISTER OF FOOD AND MINISTER OF.. CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV): (a) and (b) A statement giving the requisite information is enclosed (see below)

(c) Increases in Minimum Support Price and expenses on procurement, distribution and carrying cost of stocks lead to rise in economic cost foodgrains. The Central Issue Price (CIP) is revised from time to time taking into relevant factors such avaiability and price of food grains in open market, ability of consumers to pay, the likely impact of issue prices on the general economy, the need to safeguard the interest of poor and the ability of the subsidy budget to absorb increases. The CIP of wheat/rice and PDS consumer price of sugar have not been revised after 1.2.94.

The increase in CIP only partially covers the increase in economic cost. The rest is covered by increase in subsidy.

- (d) No, Sir.
- (e) Does not arise.

Statement

Central Issue	Central Issue price: of rice & wheat				Retail Issue Price of Levy Sugar	
		(I	Rs 5. per	Qtl.)		(Rs. per kg.)
Effective	Rice		Wheat		Effective	
From					From	
	Comn	non Fine	Super Fine			
01.5.1990		_	_	234	24.7.1991	6.10
25.6.1990	289	349	370	_	(Evening)	
28.12.1991	377	437	458	280	21.1.1992	6.90
11.1.1993	437	497	518	330	17.2.1993	8.30
01.02.1994	537	617	648	402	01.2.1994	9.05

Welfare Schemes

424. SHRI BHUPINDER SINGH MANN: Will the Minister of WELFARE be pleased to state:

- (a) the details of welfare schemes, State-wise;
 - (b) the funds earmarked;
- (c) whether the funds in some cases remain unutilised; and